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श्री विभृति मिश्र: फारेन ग्रफ्यर्स पर बेट नहीं होंगी तो हमारा राज्य नहीं उलटने ाला है कुछ हमारा उससे नहीं होने वाला है। । लेकिन इससे किसान को चार पैसे ालने वाले हैं। इस**लिए इसको जरूर इसमें** शन मिलना चाहिए।

MR. SPEAKER: You tell that to the usiness Advisory Committee. I will welme it.

.18 hrs. .

MESSAGE FROM RAJYA SABHA

SECRETARY: Sir, I have to report be following meassage received from the secretary of Rajya Sabha:-

'I am directed to inform the Lok Sabha hat the Rajya Sabha at its sitting held on Monday, the 25th November, 1968, adopted the following motion in regard to the Committee on the Welfare of Scheduled Castes md Scheduled Tribes':

MOTION

"That this House concurs in the recommendation of the Lok Sabha that a committee of both the Houses to be called the 'Committee on the Welfare of Scheduled Castes and Scheduled Tribes' be conslituted for the purpose set out in the motion adopted by the Lok Sabha at its sitting held on the 30th August, 1968 and communicated to this House, and resolves that this House do join in the said Committee and proceed to elect in accordance with the system of proportional representation by means of the single transferable vote and by secret ballot, ten members from among the Members of the House to serve on the said Committee."

l am further to inform the Lok Sabha hat at the sitting of the Rajya Sabha held in Thursday, the 5th December, 1968 the hairman declared the following members if the Rajya Sabha to be duly elected to he said Committee:

- Shri Dayaldas Kuree
- 2. Shri B. T. Kemparaj
- Shri Ganeshi Lal Chaudhary

- Shri K. S. Chavda
- Shri B. D. Khobragade
- Shri Neki Ram
- 7. Shri E. M. Sangma
- 8. Shri M. V. Bhadram
- Shri Man Singh Verma
- 10. Shri Lokanath Misra.

PRESIDENT'S ASSENT TO BILLS

SECRETARY: Sir, I also lay on the Table following two Bills passed by the Houses of Parliament during the current session and assented to by the President since a report was last made to the House on the 12th November, 1968: -

- The Delhi and Ajmer Rent Control (Nasirabad Cantonment Repeal) Bill, 1968
- (2) The Central Industrial Security Force Bill, 1968.

12.20 hrs.

DELHI RENT CONTROL (AMEND-MENT) BILL

(i) Report of Joint Committee

भी महाराज सिंह भारती: (मेरठ): ग्रध्यक्ष महोदय, मैं दिल्ली किराया नियंत्रण श्रधिनियम, 1958 में आगे संशोधन करने वाले विधेयक सम्बन्धी संयुक्त समिति के प्रतिवेदन की एक प्रति सभा-पटल पर रखता हुं।

(ii) Evidence

श्री महाराज सिंह भारती: ग्रध्यक्ष महोदय, मैं दिल्ली किराया नियंत्रए। अधिनियम, 1958 में ग्रागे संशोधन करने वाले विधेयक सम्बन्धी संयुक्त समिति के समक्ष दिये गये साक्ष्य की एक प्रति सभा-पटल पर रखता हं।

12.21 hrs.

BUSINESS OF THE HOUSE

THE MINISTER OF PARLIAMEN-TRY AFFAIRS AND COMMUNICA-TIONS (DR. RAM SUBHAG SINGH): Government Business in this House during